

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 29, 2013

No. 868 /DR(S)/2013

Sri **Mahendra Kumar-I**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Azamgarh vice Sri Santosh Kumar Yadav.

No. 869 /DR(S)/2013

Sri **Santosh Kumar Yadav**, Civil Judge, Junior Division, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Azamgarh vice Sri Vineet Chaudhary.

No. 870 /DR(S)/2013

Sri **Vineet Chaudhary**, Judicial Magistrate, First Class, Azamgarh to be I-Civil Judge, Junior Division, Kanshiram Nagar vice Sri Jahendra Pal Singh.

No. 871 /DR(S)/2013

Sri **Jahendra Pal Singh**, I-Civil Judge, Junior Division, Kanshiram Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kanshiram Nagar vice Sri Alok Sharma.

No. 872 /DR(S)/2013

Sri **Alok Sharma**, Judicial Magistrate, First Class, Kanshiram Nagar to be II-Civil Judge, Junior Division, Kanshiram Nagar vice Sri Rakesh Kumar Tiwari.

No. 873 /DR(S)/2013

Sri **Rakesh Kumar Tiwari**, II-Civil Judge, Junior Division, Kanshiram Nagar to be Additional Civil Judge, Junior Division, Kanshiram Nagar.

No. 874 /DR(S)/2013

Sri **Vineet Narain Pandey**, Additional Civil Judge, Junior Division, Banda to be Civil Judge, Junior Division, Banda vice Sri Pankaj Jaiswal.

No. 875 /DR(S)/2013

Sri **Pankaj Jaiswal**, Civil Judge, Junior Division, Banda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar vice Sri Mohinder Kumar.

No. 876 /DR(S)/2013

Sri **Mohinder Kumar**, Judicial Magistrate, First Class, Ramabai Nagar to be Additional Civil Judge, Junior Division, Ramabai Nagar.

No. 877 /DR(S)/2013

Sri **Sanjay Chaudhary**, Additional Civil Judge, Junior Division, Ramabai Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar vice Sri Hari Prasad.

No. 878 /DR(S)/2013

Sri **Hari Prasad**, Judicial Magistrate, First Class, Ramabai Nagar to Additional Civil Judge, Junior Division, Ramabai Nagar.

BY ORDER OF THE COURT,

Sd/-

**(ANANT KUMAR)
REGISTRAR GENERAL**

No. 212 /DR (S)/2013: Allahabad: Dated: May 29, 2013

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Azamgarh, Banda, Kanshiram Nagar and Ramabai Nagar. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.

10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Azamgarh, Banda, Kanshiram Nagar and Ramabai Nagar. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**